

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH  
AT HYDERABAD

Contempt Petition No.159 of 2016  
in  
Original Application No. 716 of 2015  
Date of order : 15-02-2018

Between :

B. Krishna Murthy, Retd., Senior Audit Officer,  
Indian Audit and Accounts Dept., R/o Plot No.163,  
Padmanabha Nagar, Hyderabad 500 028. .... Petitioner / Applicant

AND

1. Sri Tochha Wng,  
Principal Accountant General, G & SSA.,  
A.P., and Telengana, Hyderabad 500 004.
  
2. Sri Shashi Kant Sharma,  
Comptroller and Auditor General of India,  
10, Bahadurshah Zafar Marg,  
New Delhi – 110 002. .... Respondents

Counsel for the Applicant : Mr.E.Krishna Swamy

Counsel for the Respondents : Mr.V.VinodKumar, Sr. CGSC

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER

THE HON'BLE MRS. MINNIE MATHEW, ADMINISTRATIVE MEMBER

(Oral order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

---

In view of the order passed by the Division Bench of the Hon'ble High Court setting aside the orders passed by the Tribunal and remanding the matters back to the Tribunal for considering afresh, the Contempt Petition is closed.

(MINNIE MATHEW)  
ADMINISTRATIVE MEMBER

(R.KANTHA RAO)  
JUDICIAL MEMBER

Dated : 15<sup>th</sup> February, 2018.  
Dictated in Open Court.

